

II. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Hindustan Prefab Limited (HPL), for the year 2015-16.

[Placed in Library. See No. L.T. 3182/16/15]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Housing and Urban Development Corporation Limited (HUDCO), for the year 2015-16.

[Placed in Library. See No. L.T. 2955/16/15]

### **Report of the comptroller and auditor general of India**

**भारी उद्योग और लघु उद्यम मंत्री (श्री अनंत गीते):** महोदय, मैं संविधान के अनुच्छेद 151 के खण्ड (1) के अधीन मार्च, 2014 को समाप्त हुए वर्ष के लिए भारत के नियंत्रक महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (वाणिज्यिक) 2015 का सं. 21 (अनुपालन लेखापरीक्षा समुक्तियां) खंड I और II की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 2758/16/15]

---

### **REPORT OF THE SELECT COMMITTEE ON THE REAL ESTATE (REGULATION AND DEVELOPMENT) BILL, 2013**

**श्री अनिल माधव दवे (मध्य प्रदेश):** महोदय, मैं भू-सम्पदा (विनियमन और विकास) विधेयक, 2013, राज्य सभा में पुरःस्थापित रूप में, के संबंध में राज्य सभा की प्रवर समिति का प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ।

---

### **REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE**

**SHRI SATISH CHANDRA MISRA (Uttar Pradesh):** Sir, I present the Eighty-sixth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare on the Homoeopathy Central Council (Amendment) Bill, 2015.

---

### **REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT**

**SHRI ANIL DESAI (Maharashtra):** Sir, I lay on the Table, a copy (in English and Hindi) of the Seventh Report of the Department-related Parliamentary Standing